

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA  
DIVISION AT DHARAMSHALA.



No. DSJ/EC/(4-9)/2020-  
Dated:-

To

All the Judicial Officers  
of Civil and Sessions Division,  
Kangra.

Subject:- Adherence of procedures laid down in Notification dated 12.02.2020 of the Finance (Regulation) Department amended in Rule-94 and Rule-94A of the HP Financial Rules, 2009 and procurement through GeM.

Sir/Madam(s),


"Jai Hind"

It has been conveyed vide Hon'ble High Court letter No. HHC/Admn.4(59)95-I-Part-23881 dated 25.11.2020 on the captioned subject, that despite issuance of exhaustive and clear instructions to be followed while making purchases/procurement through GeM, the same are not being adhered to, in letter and spirit, thereby causing avoidable correspondence and undue delay in finalization of the cases, besides wasting the valuable time of the authorities. Since adherence to the codal procedures is imperative to ensure propriety while dealing with financial matters, therefore, all the DDOs (Judicial Officers), once again have been asked to ensure adherence to the laid down procedures and examine the matters thoroughly in accordance with the relevant rules, before forwarding the same to the Hon'ble High Court.

You are, therefore, requested to ensure the strict compliance and adherence to the above instructions, issued by the Hon'ble High Court vide letter dated 25.11.2020 (supra), in letter and spirit, before forwarding the matters regarding purchases/procurement, to this office.

Any deviation to these instructions shall be viewed seriously.

Yours faithfully,

  
(J.K. Sharma)  
District and Sessions Judge  
Kangra Division at Dharamshala

Endst. No. DSJ/EC/(4-9)/2020-9688-90

Dated:- 15-12-20

1. The Chairman, Local Purchase Committee (Addl. District and Sessions Judge-I), Kangra at Dharamshala for information and necessary action.
2. The Civil Nazir of this office for information and necessary action.
3. The Assistant Programmer of this office for information and necessary action. He is directed to upload the same in the District Courts Website for information of all concerned.

  
District and Sessions Judge  
Kangra Division at Dharamshala